

नरूद पुरस्कार

२१६२. श्री श्रीकारलाल बेरवा :
क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने वीरचक्र के स्थान पर नरूद पुरस्कार देने की प्रथा अपनाई है ; और

(ख) यदि हाँ, तो प्रत्येक श्रेणी के अन्तर्गत कितनी नरूद रकम दी जायेगी ?

प्रतिरक्षा मन्त्रालय में उपमन्त्री (श्री बा० का० चव्हाण) : (क) और (ख) : जी नहीं । शौर्य-पुरस्कारों के बदले में नरूद पुरस्कार देने का कोई मुझाव नहीं है । (कमीशंड अफसरों के अतिरिक्त) हर, वीर-चक्र पाने वाले को केन्द्रीय सरकार द्वारा २० रुपये मासिक नरूद भत्ता दिया जाता है । इसके अतिरिक्त हर, वीर-चक्र पाने वाले को, चाहे वह किसी रैंक का हो, उस राज्य द्वारा जिस से उसका संबंध हो, एक एकमुस्त धन राशि अथवा कुछ भूमि प्रदान की जाती है ।

Recruitment to Army

2163. **Shri Yajnik**: Will the Minister of Defence be pleased to state:

(a) the number of persons recruited in the Army ranks as well as for training as officers from the various States; and

(b) whether special steps have been taken to speed up recruitment in those States where it has been inadequate?

The Minister of Defence (Shri Y. B. Chavan): (a) It is not in the public interest to disclose the information on the floor of the House.

(b) As regards officers, special attention is being paid to such States when publicity teams go out to speed up recruitment of suitable candidates for grant of emergency commissions.

In respect of recruitment of Other Ranks, the cooperation of the authorities in the States where recruitment has not been satisfactory, has been sought to improve the intake. Influential ex-officers of the Army/Navy/Air Force and civilian non-officials have been appointed as Honorary Assistant Recruiting Officers and Honorary Extra Assistant Recruiting Officers to help the Recruiting Staff in carrying out recruitment from such States. Recruiting Officers are also carrying out special recruiting drives and holding recruiting rallies to attract suitable material to join the Army.

Emergency Commission

2164. } **Shri Kapur Singh:**
} **Shri Y. N. Singhia:**
} **Shri Buta Singh:**
} **Shri Yashpal Singh:**

Will the Minister of Defence be pleased to state:

(a) whether during the training period persons recruited for emergency commissions in the Army are not paid any thing;

(b) if so, whether persons who were in Government service previously continue to get the same pay;

(c) if so, the position of the persons who were previously in private firms; and

(d) whether there is any understanding with firms that they should pay to their employees at least during the training period?

The Minister of Defence (Shri Y. B. Chavan): (a) Persons selected for emergency commission in the Army are entitled, during the period of training, to free accommodation and messing.

(b) Civil Government servants selected for emergency commissions continue to receive their civil pay and

allowances. A deduction of Rs. 25 p.m. is, however, made from the pay and allowances on account of food expenses.

Service cadets receive pay and allowances of their substantive rank.

(c) Persons selected from the open market are not given any salary as such.

(d) It is understood that some firms are considering this and Government would like to encourage it.

Technical Panel for 'Import Substitution'

2165. **Shri Buta Singh:** Will the Minister of **Planning** be pleased to state:

(a) when the technical panel for "import substitution" was formed;

(b) the foreign exchange saving achieved as a result of its recommendation; and

(c) whether Government have decided to dissolve this panel?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) to (c). The Technical Panel on Import Substitution was set up *vide* Government Resolution No. I & M.-11(2)62 dated 29th August, 1962. The Panel held its first meeting on 17th October, 1962 and set up some Sub-Committee to examine in detail the scope for import substitution in different groups of industries. Since then a state of emergency was declared. The Chairman of the Panel felt that in the new conditions the Panel would not be able to continue work in the normal way. His suggestion was accepted and the Panel was dissolved. It did not submit any recommendations.

Emergency Commission

2166. { **Ehri Kapur Singh;**
Shri Buta Singh;

{ **Shri Y. N. Singha;**
Shri Yashpal Singh;
Shri Gutschan;

Will the Minister of **Defence** be pleased to state:

(a) the class to which persons recently recruited for Emergency Commission are entitled to travel in the railway during the course of their training;

(b) whether they are insisted upon to travel in the class higher than they are entitled to; and

(c) if so, who pays the balance?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): (a) Persons recruited for emergency commissions are entitled to travel by 2nd class on warrant for journeys performed during training.

(b) No, Sir.

(c) Does not arise.

Land for Ex-Servicemen in NEFA

2167. **Shri N. R. Laskar:** Will the Minister of **Defence** be pleased to state:

(a) whether it is a fact that Government have planned to make land available for ex-servicemen of our country in some parts of NEFA; and

(b) if so, the measures taken so far to make this scheme a success?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). A plan for the resettlement of ex-servicemen on land in the NEFA is under the consideration of the local Administration.

Central Projects in Orissa

2168. **Shri Ulaka:** Will the Minister of **Planning** be pleased to state:

(a) the total amount spent so far during the first two Five Year Plans on Central Projects in Orissa;

(b) the details thereof; and